

लिमिटेड ('लिक' के प्रकाशक) से एक
आवेदन-पत्र प्राप्त हुआ था।

(ख) एक।

(ग) २६ जून, १९५६।

(घ) क्योंकि इस आवेदन से नियतन
(एलौटमेंट) की सब शर्तें पूरी हो जाती थीं,
इसलिये इसे स्वीकृति दे दी गई।

Antibiotics Factory at Rishikesh

2533. Shri P. K. Deo: Will the
Minister of Commerce and Industry
be pleased to state:

(a) whether a factory is going to
be set up at Rishikesh for the manu-
facture of antibiotics;

(b) what is the estimate of the pro-
ject and the Government's participa-
tion in it; and

(c) whether this factory will be
manned by Russian experts?

**The Minister of Industry (Shri
Manubhai Shah):** (a) to (c). It is
proposed to set up at Rishikesh a
factory for the manufacture of anti-
biotics with the technical assistance
of the U.S.S.R. Government and by
utilising a portion of 80 million roubles
credit for which an agreement was
entered into between the Govern-
ments of India and the U.S.S.R. on
the 29th May, 1959; copies of the
Agreement are available in the Parlia-
ment Library.

The Project will be in the Public
Sector and is estimated to cost about
Rs. 10.5 crores excluding cost of
township. The exact cost of the
project will however be known
only on the receipt of the Detailed
Project Report, for the preparation of
which the necessary Memorandum of
Instructions has been handed over
to the Soviet experts in March, 1960.
In the initial stages there may be
some Russian experts working in the
factory.

12 hrs.

RE. MOTION FOR ADJOURNMENT

Shri Rajendra Singh (Chapra): I
had put in an Adjournment Motion
which is of global importance.

Mr. Speaker: I have disallowed the
Adjournment Motion. If he wants to
refer to that again, he can meet me
this afternoon.

Shri Rajendra Singh: Sir, may I
point out that when there was an
explosion in Sahara—a nuclear ex-
plosion by the French authorities—
you were pleased to allow that matter
to be brought in here. There is some-
thing so important and on which the
fate of the world hangs, and.....

Mr. Speaker: Order, order. He can
talk to me about it this afternoon, and
if I am convinced, I shall bring it up
tomorrow.

Shri Rajendra Singh: In your
chamber, Sir?

12.02 hrs.

PAPERS LAID ON THE TABLE

EVALUATION REPORT OF WORKING
GROUP ON SMALL SCALE INDUSTRIES
AND ANNUAL REPORT OF NATIONAL
INSTRUMENTS LTD.

**The Minister of Industry (Shri
Manubhai Shah):** I beg to lay on the
Table a copy of each of the following
papers:—

- (i) Evaluation Report of the
Working Group on Small
Scale Industries. [Placed in
Library, See No. LT-2119/60].
- (ii) (a) Annual Report of the
National Instruments Limited
for the year 1958-59 along
with the Audited Accounts
and comments of the Com-
ptroller and Auditor-General
thereon, under sub-section (1)
of section 639 of the Com-
panies Act, 1956. [Placed in
Library, See No. LT-2120/60].

Urgent Public
Importance

MOTION

[Shri Manubhai Shah]

- (b) Review by the Government of the working of the above Company. [Placed in Library, See No. LT-2120/60].

**EMPLOYMENT PATTERNS OF ALUMNI OF
DELHI UNIVERSITY**

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the summary of the conclusions of the report of the employment patterns of the alumni of Delhi University. [See Appendix IV, annexure No. 64].

**REPORT OF TRADE DELEGATION TO WEST
EUROPEAN COUNTRIES**

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to lay on the Table a copy of the Report of the Indian Government Trade Delegation to West European Countries (September-October, 1959). [Placed in Library, See No. LT-2122/60].

12.01½ hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(1) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 19th April, 1960, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

(2) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 14th April, 1960, adopted the following motion in regard to the Joint Committee on Offices of Profit:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect two Members to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Shri Amolakh Chand and Shri Rajendra Pratap Sinha from the Rajya Sabha and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two Members from among themselves to the said Joint Committee to fill the vacancies."

I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Thursday, the 21st April, 1960, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Joint Committee to fill the vacancies:—

1. Shri M. Govinda Reddy
2. Shri Rajendra Pratap Sinha.'

12.02½ hrs.

**ESTIMATES COMMITTEE
EIGHTY-FIFTH REPORT**

Shri Dasappa (Bangalore): I beg to present the Eighty-fifth Report of the Estimates Committee on the action taken by Government on the recommendations contained in the Fifty-seventh Report of the Estimates Committee on the Ministry of Finance (Department of Revenue)—Central Excise Department.

12.02½ hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

STRIKE BY MICA DEALERS IN BIHAR

Shri S. M. Banerjee (Kanpur): Under Rule 197, I beg to call the